

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 28.09.2022 (WEDNESDAY)

COURT -III

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

02:00 PM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 859 of 2021	Edelweiss Rural & Corporate Services Ltd. Vs. Citi Securities & Financial Services Pvt. Ltd. With	Kartik Nagarkatti	Shally Bhasin Victor Das Nabhavi Agarwal
2.	Comp. App. (AT) (Ins) No. 937 of 2021	The Karur Vysya Bank Ltd. Vs. Citi Securities & Financial Services Pvt. Ltd. & Anr. With	M V Kini Mohd. Azeem Khan	Rajesh Srivastava-R2
3.	Comp. App. (AT) (Ins) No. 20 of 2022	Union Bank of India Vs. Citi Securities & Financial Services Pvt. Ltd. & Anr.	Nirupama Kar	Madhavi Agrawal Victor Das-R1 Rajesh Srivastava-R2
4.	Comp. App. (AT) No. 90 of 2021	Kamboj Electrotech Pvt. Ltd. Through its Shareholder Bhajan lal kamboj Vs. Union of India & Anr.	Saurabh Kalia	Ajit Sharma Lata Sisodiya-R2
5.	Comp. App. (AT) No. 104 of 2021 & I.A. No. 2226 of 2021	Moniveda Consultants LLP & Anr. Vs. Shajas Developers Pvt. Ltd. & Ors. With	Kumar Shashank	Kunal Mimani Ketul Hansraj-R1, R4 & R5 Chetan Kapadia-R2 Shikhar Khare-R3 Yash Momaya-R2,3
6.	Contempt Case (AT) No. 02 of 2022 in Comp. App. (AT) No. 104 of 2021	Moniveda Consultants LLP & Anr. Vs. Shajas Developers Pvt. Ltd. & Ors.	Rukhmini Bobde	Kunal Mimani Shubhang Tandon Kunal Vajani-R1, R4 & R5 Rayan D Souza-R2

For Admission (After Notice)

7.	Comp. App. (AT) (Ins) No. 337 of 2021	Nitin Jain Liquidator PSL Ltd. Vs. Universal Tutorial Pvt. Ltd.	Aditya Gauri	Radhe Agarwal
8.	Comp. App. (AT) (Ins) No. 155 of 2022	Metropolitan Industries Vs. Chandra Prakash Jain Resolution Professional of E- Complex Pvt. Ltd. With	Maulik Nanavati	Rajesh Srivastava
9.	Comp. App. (AT) (Ins) No. 156 of 2022	Skil Shipyard Holdings Pvt. Ltd. Vs. Chandra Prakash Jain Resolution Professional of E- Complex Pvt. Ltd. With	Maulik Nanavati	Rajesh Srivastava
10.	Comp. App. (AT) (Ins) No. 157 of 2022	Skil Infrastructure Ltd. Vs. Chandra Prakash Jain Resolution Professional of E- Complex Pvt. Ltd.	Maulik Nanavati	Rajesh Srivastava
11.	Comp. App. (AT) No. 141 of 2021	M Kumar Syntex Pvt. Ltd. Vs. Registrar of Companies, NCT of Delhi & Haryana & Anr.	Abhishek Aggarwal	Abhishek Kumar- R1 Ramni Taneja Shaishir Divatia-R2

For Hearing

12.	Comp. App. (AT) (Ins) No. 548 of 2021	R N Khemka Enterprises Pvt. Ltd & Anr. Vs. Persuasive Realcon Pvt. Ltd.	Rakesh Wadhwa	Aayush Paranjpe
13.	Comp. App. (AT) (Ins) No. 592 of 2021	Suman Sehgal Vs. Mahender Kumar & Ors.	Sudeep Dey	Pulkit Sharma-R1 Abhishek Prasad-R3

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By order of Hon'ble Chairperson
-sd/-
Registrar